

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOS. 277 & 278 OF 2014
APPEAL NOS. 65, 66 & 56 OF 2015
APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015

Dated: 19th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 277 & 278 OF 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Choudary
 Mr. Arvind Banerjee

Counsel for the Respondent(s) : Mr. C.K. Rai &
 Mr. Paramhans for R-1

Mr. Hemant Singh
 Mr. Tushar Nagar for R-2

Ms. Suparna Srivastava
 Mr. Raghav Kapoor for R-3
 (in Appeal No. 278 of 2014)

APPEAL NO. 65, 66 & 56 OF 2015

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Choudary

Counsel for the Respondent(s) : Mr. C.K. Rai &
 Mr. Paramhans for R-1

Mr. D.K. Singh for R.2

APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015**In the matter of:****M/s. Jindal Steel & Power Ltd.****....Appellant(s)****Versus****Chhattisgarh State Electricity Regulatory Commission & Ors.****....Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Hemant Singh
Ms. Shikha Ohri
Mr. Tushar Nagar

Counsel for the Respondent(s)

:

Mr. C.K. Rai &
Mr. Paramhans for R-1Mr. Gopal Choudary
Mr. Arvind Banerjee (Rep.)**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **07.07.2016.**

(I.J. Kapoor)
Technical Member**(Justice Ranjana P. Desai)**
Chairperson

ts/dk